

1	2	3	4	5	6
25.	Tripura	768.90	943.66	636.62	1358.94
26.	Uttar Pradesh	1292.02	2896.39	2513.41	2093.94
27.	Uttarakhand	268.27	330.01	286.36	439.83
28.	West Bengal	3395.48	2894.38	3744.95	4446.01
29.	Andaman and Nicobar Islands	13.81	19.18	13.02	10.36
30.	Dadra and Nagar Haveli	0.40	0.00	0.00	0.00
31.	Daman and Diu	0.00	0.00	0.00	0.00
32.	Goa	2.41	2.06	1.38	0.99
33.	Lakshadweep	1.18	0.17	0.45	0.12
34.	Puducherry	8.86	8.80	7.40	12.93
TOTAL		30009.96	32743.68	32476.87	32208.63

#### **E-transfer of MGNREGA wages**

2531. PROF. M.V. RAJEEV GOWDA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the reasons for selecting Kerala for implementation of e-transfer of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) wages in the pilot phase beginning in 2016;

(b) how the Ministry intends to e-transfer wages to MGNREGA workers who do not hold any active bank/post-office account; and

(c) whether Government intends to introduce the e-transfer procedure in other States in phases?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) The reasons for selecting Kerala for implementation of e-transfer of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) wages in the pilot phase beginning in 2016 are given as under:-

- Kerala has a Sponsor Bank which is performing better than many other Sponsor Banks under MGNREGA.
- State has good Information and Communication Technology infrastructure up to Gram Panchayat level.

- All payments under MGNREGA are routed through Public Financial Management System (PFMS) except for accounts in the Postal Department. The percentage of workers having Post Office accounts are around 6% in Kerala which will also be tested through PFMS in this case.
- All payment of wages in Kerala done through e-Payments.

(b) The pre-requisite for e-payments is that the accounts of MGNREGA workers in Bank/ Post office must be active. However, States have been advised to get the account opened for all the workers either in Bank/ Post office.

(c) Ministry will review the pilot results after which decision to scale up the initiatives will be taken.

#### **Achievement of targets under PMGSY**

2532. SHRI B.K. HARIPRASAD: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the targets set under the Pradhan Mantri Gram Sadak Yojana (PMGSY) have been achieved during the last three years and if so, the details thereof, year-wise and if not, reasons therefor:

(b) the number of rural habitations which are yet to be covered under the scheme;

(c) the details of targets set and the funds allocated for the Twelfth Five Year Plan under the scheme: and

(d) whether Karnataka, Chattishgarh and Odisha have sought additional funds from the Central Government under PMGSY and if so, the details thereof and the action taken by Government to achieve the targets set under PMGSY?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) 'Rural Roads' is a State subject and implementation of PMGSY is the responsibility of the States. The progress of the scheme is incumbent upon the execution and contracting capacity of the States. The targets and the achievements under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years are as under:

Year	Habitations		Length completed in km.	
	Target	Achievement	Target	Achievement
2012-13	4000	6864	30000	24161
2013-14	3500	6560	27000	25316
2014-15	4688	10799	21775	36337